कि आपके माध्यम से मैं बार-बार याद दिलाता रहा हूं कि सब रिपोर्ट्स अंग्रेजी में पेश की जाती है, जबकि नियम के अनुसार व हिन्दी में भी पेश की जानी चाहिए। इस नियम का पालन नहीं किया जाता है। मन इस सम्बन्ध में एक पत्र भी आपको लिखा है। मैं आप के द्वारा सरकार से कहना चाहता हूं कि वह नियम के अनुसार हिन्दी की प्रतियां भी क्यों नहीं रखती है। अभी जो प्रतियां रखी गई हैं, वे अंग्रेजी में हैं। हिन्दी की प्रतियां नहीं रखी जाती हैं। यह संविधान में दी गई व्यवस्था का उल्लंघन है। मैं आपके द्वारा विशेष रूप से यह मांग करता हूं कि नियम के अनुसार अंग्रेजी और हिन्दी दोनों की प्रतियां सदन-पटल पर रखनी चाहिए। राष्ट्र-भाषा की इस प्रकार उपेक्षा नहीं होनी चाहिए।

MR. SPEAKER: I may tell the hon. Members that I have made arrangements now to see that simultaneously both Hindi and English versions are laid on the Table of the House. But there are certain practical difficulties about major reports. First of all, there is printing facility which we are trying to augment.....(*Interruptions*) Don't record. (*Interruptions*)** We are trying to have both the versions placed simultaneously.

(*Interruptions*)**

MR. SPEAKER: I am not going to be dictated.

(*Interruptions*)**

MR. SPEAKER: Please do not record.

Dr. Ramji Singh

**Not recorded.

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED FALL IN PRICES OF AGRICULTURAL PRODUCTS*

डा० रामजी सिंह (भागलपुर) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर कृषि और सिंचाई मंत्री का ध्यान दिलाता हूं और प्रार्थना करता हूं कि वह इस विषय में एक वक्तव्य दें :

"औद्योगिक उत्पादों तथा कृषि के लिए आवश्यक सामग्री की तुलना में कृषि उत्पादों, विशेषतया चावल, ज्वार और बाजरा के मूल्यों में गिरावट के समाचार"।

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir, in the first place I would like to bring to the notice of the Hon'ble Members that prices of agricultural commodities are, by and large, marked by stability and there has been no fall in these prices as such whether we compare it by the position as obtaining in March 1977 or a year ago in the closing months of 1977. The all-India price index for agricultural products in March 1977 was 170.0 and in October 1977 it was 172.6. As compared to this, the price index for agricultural products for October 1978 comes to 173.9 which is fractionally higher than last year.

As regards the open market prices of individual commodities referred to by the Hon'ble Members, it may be mentioned that the position in respect of rice and jowar is, by and large, stable; in the case of bajra, the prices are lower by 17.3 per cent as compared to rather high level around this time last year. Even in case of bajra, the de-

[Shri Surjit Singh Barnala]

cline is not significant as compared to the price prevailing since the last few months.

It may be pointed out that in 1977-78 we had a bumper foodgrain crop of 125.6 million tonnes which was 14.44 million tonnes higher than the previous year. If this is kept in view, the stability in overall foodgrains price index is really remarkable.

Prices of some of the inputs have increased relatively more than those of foodgrains or agricultural commodities as a whole. For example, the prices of tractors, electricity, and cement have gone up since last year. However, due to special attention given by Government the prices of some of the important inputs such a fertilisers, diesel oil, lubricant oil have been kept fairly stable. Actually, in tht case of fertilisers Government has carried out six reductions between July 1975 and October 1977 including a reduction of Rs. 100/- per tonne of urea carried out in October last year.

Although the price indices for agricultural inputs over the last seven or eight years show a larger rise as compared to the increases in the indices of prices of agricultural commodities, it is relevant to note that costs of above inputs form a part of the total cost in which human and animal labour, rent of land and depreciation of farm buildings etc. are all included.

As regards prices of industrial goods, in some cases, e.g. cotton textile, vanaspati, bicycles and soap increases in price index are either comparable or slightly higher than those in the index of agricultural commodities. For some items of rural consumption, such as, kerosene oil, utensils and bricks the price index is higher than that for agricultural commodities.

The Hon'ble Members would appreciate that keeping in view the increases in input cost and other factors, Government has since last year given increases in the procurement prices of wheat, paddy, coarse grains, and in the minimum support prices for gram, as well as groundnut, soyabean and sunflower seed.

The Government is keeping a close watch on the prices of various commodities and price trends in the agricultural and non-agricultural sectors. Measures are also being taken to step up agricultural production through research, development programmes and provision of infra-structural facilities so as to raise the productivity and total returns to the farmer.

डा० रामजी सिंह : अध्यक्ष महोदय, अभी कृषि मंत्री जी ने जो बताया है उसमें उन्होंने यह तो महसूस किया है कि कृषि की जो वस्तुयें हैं उनकी कीमतें कम हुई है लेकिन बहुत सहमते हुए उन्होंने यह बात कही है । नेशनल सैम्पल सर्वे की जो रिपोर्ट है उसमें से जून, 1977 और जून, 1978 के केवल चार पांच आंकड़े मैं देना चाहूंगा जिससे इस सदन को पता लगेगा कि किस प्रकार कृषि वस्तुओं के उत्पादन और उसके मूल्यों में ह्रास हुआ है जबकि औद्योगिक वस्तुओं के मूल्यों में बढ़ौतरी हुई है । चावल में 77 में 2.57 था जो 78 में 2.58 हुआ । मोटे चावल में 77 में 1.89 और 78 में 1.76 । चीनी में 4.31 से घटकर 3.54 हो गया । गुड़ में भी इसी प्रकार से कमी हुई है ।

इसके विपरीत जहां तक औद्योगिक वस्तुओं का सम्बन्ध है, मिल की धोती 25 55 से बढ़कर 26.25 हो गयी । चादर में 28.27 से बढ़कर 31.17 हो गया । मैं सदन का और समय नहीं लेना चाहता लेकिन यह समूची सैम्पल सर्वे की रिपोर्ट इस बात का प्रमाण है कि किसान की चीजों की कीमतें कम हुई हैं और औद्योगिक चीजों के मल्यों में वृद्धि हुई है और सरकार की उस प कोई पकड़ नहीं है ।

इस लिये, अध्यक्ष महोदय, मैं आप का अधिक समय नहीं लेना चाहता लेकिन 1974 से 1977 तक, खास कर खाद्यान्न के मामले में, जो 1974 में 178.1 था, वह 1977 के अगस्त में 164.7 हो गया, इस तरह का ह्रास हुआ है। औद्योगिक वस्तुओं में भी— जैसे कोल का 140 से 197 हो गया, मिनरल आयल्स 226 से 277 था। अध्यक्ष महोदय इतना बड़ा अन्याय कभी नहीं हुआ। इसी लिये आज के अखबारों ने एग्रीकल्चर प्राइस कमीशन ने जो गेहूं के दाम बढ़ाये हैं, चीनी के दाम बढ़ाये हैं, इस खबर का स्वागत किया है।

"स्टेट्समैन" जो एक संतुलित अखबार है—उस ने भी लिखा है कि किसानों के लिये यह पहली बार हुआ जो सोइंग-सीजन में ऐसा किया गया है। नेशनल एग्रीकल्चर प्राइस कमीशन की रिपोर्ट पर टिप्पणी करते हुए उस ने कहा है —

Minimum support prices should be fixed for the principal crops, both food and commercial crops, and they should be announced well before the sowing season to facilitate investment decisions by the farmers.

इस लिये यह पहली बार हुआ है कि बोने के पहले एग्रीकल्चर प्राइस कमीशन ने अपनी कीमतों की घोषणा की है।

एस्टीमेट्स कमेटी ने भी इस सम्बन्ध में कहा था—

The Committee observe that the cost of production data made available to the Agricultural Prices Commission at the time of consideration of the pricining policy is generally out-dated and incomplete.

The Committee understand that existing process of finalising the data is rather long, which causes delay in finalisation of the figures.

The Committee recommend that Government should devise suitable procedure whereby the data made available to Agricultural Prices Commission is relatively recent and fully representative, so as to make for a realistic approach in arriving at the prices for foodgrains.

इस का मतलब है कि एग्रीकल्चर प्राइस कमीशन की जो फिलासफी पिछले 20 सालों में रही है, वह किसान के खिलाफ रही है। यह बात बिलकुल स्पष्ट है और इसीलिये स्टेट्समैन लिखता है—

"The farmers' due: An increase in procurement support price is a ncessary incentive to persuade the farmer to make greater afforts."

इकानामिक टाइम्ज ने भी अपने विचार कुछ स्पष्ट तो नहीं लिखे लेकिन "प्राइस आफ व्हीट" के विषय में उस ने कहा है कि यह अच्छी बात है।

पैट्रियाड जो पहले कहता था कि प्राइस बढ़ाना "कुलक-लाबी" को सपोर्ट करना है, आज वह भी लिखता है—

The slightly higher procurement and support prices of wheat and gram recommended by the A.P.C. for the next sowing season are not likely to provide any significant relief to the vast majority of working farmers in the country.

This loot of the farmers now has assumed a new dimension, because of the countrywide decline in the prices of agricultural produce, and in sharp contrast to the rapid increase in the prices of manufactured goods.

There is need for building pressure in favour of a fair price policy for agricultural produce.

इसी तरह से, अध्यक्ष महोदय, नेशनल हैराल्ड ने भी "प्राइस-पालिसी फार-रबी सीजन" का स्वागत किया है। उस ने कहा है—

"Price policy for rabi season: The Government has done well in releas-

[डा० रामजी सिंह]

ing the APC's Report on the price for wheat and gram for 1978-79 crop at the start of the rabi season."

मैं और ज्यादा अखबारों की रिपोर्टों को नहीं पढ़ना चाहता, लेकिन यह निवेदन करना चाहता हूं कि अभी एक-दो अखबारों को छोड़ कर सभी एग्रीकल्चर प्राइस कमीशन के इस आउट-लुक को सपोर्ट करते थे कि कृषि वस्तुों का दाम बढायेंगे तो यह सभी उपभोक्ताओं को प्रभावित करेगा। उन का दूसरा तर्क यह था कि दाम बढ़ाने से मुद्रास्फिति बढ़ेगी—लेकिन ये दोनों तर्क अब झूठ साबित हुए हैं—जो एक विशस-सर्किल से प्रभावित थे।

It is said that lower price of foodgrains would check inflation, but this did not happen; so it is wrong to say:

"The rise in foodgrains prices has been the single most-important eltment in stoking the fire of inflation."

यह सारा ईशू इस बात को सिद्ध करता है कि शहर के कुछ लोगों को ये वस्तुयें कम कीमत पर मिलती रहे और किसानों का शोषण होता रहे—यही आज तक होता रहा।

"The issue boils down to a simple argument whether an increase in the price of farm products provides an incentive for inflation, which the Government and the people dread, or whether the farmers, forming 75 per cent of the nation's population, have been singled out to be the sufferers in the present day price-mechanism"—Deccan Herald.

इसलिए यह स्पष्ट बात है कि अभी तक जो एग्रीकल्चर प्राइसेज कमीशन की पालिसी थी, वह किसानों के खिलाफ थी।

"The Commission pursued an aimless course. From its very inception, its main idea was that inflation could be controlled by keeping down the procurement price. The course of inflation lay in the monetary and fiscal fields. The rise in the price of foodstuff was the result and not the cause of the inflation, which was caused by the growing plan investment unaccompanied by a comparative increase in the national output."

"The core of food policy for the last 30 years has been to run a public distribution system to serve largely metropolitan and urban industrial areas in normal times."

तो मैं अपने माननीय सिंचाई मंत्री जी से जो दो तीन बातें हैं, उन के बारे में पूछना चाहूंगा। पहली बात तो यह है कि यह जो एग्रीकल्चरल प्राइसेज कमीशन की रिपोर्ट है, उस में चार आदमी हैं और तीन तरह की रिपोर्ट आई है। पहली बार यह डाइवरजेन्ट रिपोर्ट आई है। तीन आदमी एक तरफ हैं और उन में भी विभिन्नता है और जो किसानों के प्रतिनिधि हैं जिन्होंने कहा है कि गेहूं की प्राइस 120 रुपये क्वींटल फिक्स की जाए उस को ध्यान में रखते हुए और सारी बातों को ध्यान में रखते हुए, क्या आप किसानों के लिए जल्दी से जल्दी प्राइस एनाउन्स करेंगे। अगर प्राइस एनाउन्स करने में सरकार देर करेगी तो फिर किसान प्लान नहीं कर सकते हैं कि क्या बोना चाहिए और क्या नहीं बोना चाहिए। इसलिए मेरा पहला सवाल तो यह है कि क्या आप जल्दी से जल्दी किसानों के प्रतिनिधियों ने जो दाम बढ़ाने की बात कही है, उन के दाम आप बढ़ाना चाहते हैं या नहीं ?

दूसरी बात मैं यह कहना चाहता हूं कि एग्रीकल्चरल प्राइसेज कमीशन का जो कांस्टीट्यूशन है, यह ठीक बात है कि उस में आप ने कुछ एक्सपर्टस रखे हैं और एग्रीकल्चर यूनीवर्सिटी, लुधियाना के जो बड़े वैज्ञानिक हैं, उन को भी आपने रखा है और जो बड़े किसान हैं उन के प्रतिनिधि को भी रखा है

लेकिन छोटे किसानों का प्रतिनिधि वहां नहीं हैं, तो क्या आप वहां पर स्माल फारमर्स और मार्जीनल फारमर्स के प्रतिनिधि को भी उस में रखेंगे ?

तीसरी बात यह है कि किसानों के गल्ले की जो कीमत होती है, वह निर्भर करती है आप की खाद की कीमत पर, आप के पानी की कीमत पर, आपकी बिजली की कीमत पर और पेस्टीसाइड्स आदि की कीमत पर। तो क्या आप उन की कीमत भी कम करेंगे और अगर कम नहीं करेंगे तो क्या आप उस के अनुपात में लागत समर्थन मूल्य बढ़ाएंगें ? मेरे इन सवालों का मंत्री जी जवाब दें।

श्री मनी राम बागड़ी (मथुरा): मंत्री जी, जरा सोच कर जवाब दीजिये।

श्री सुरजीत सिंह बरनाला : पहले ही घोट कर रहे हैं कि सोच कर जवाब दूं। ...(**व्यवधान**) ... डाक्टर साहब ने बहुत अच्छी दलीलें दी हैं और इस बात में खुशी का इजहार किया है कि पहली दफा एग्रीकल्चरल प्राइसेज कमीशन के इतिहास में फसल बोने से पहले रिपोट दी गई है। ऐसी मांग आ रही थी और ऐसी रिपोर्ट भी थी पहले कि बोने से पहले रिपोट दी जाए। तो पहली दफा हमने यह एक्सरसाइज की है।

चौधरी बलबीर सिंह (होशियारपुर): कई इलाकों में बीजाई शुरू हो गई है।

श्री सूरजीत सिंह बरनाला : जैसा चौधरी बलबीर सिंह जी ने कहा है कि बिजाई शुरू हो गई है, यह सही है कि कई इलाकों में बिजाई शुरू हो गई है। हम ने जो यह एक्सरसाइज की है इस को बड़ा एप्रीशियेट किया गया कि पहली दफा यह बात होने लगी है। उस में काफी दिक्कतें भी हैं।

श्री चन्द्रशेखर सिंह (वाराणासी) : यह दूसरी दफा है। पहली दफा चने के बारे में किया है

श्री सुरजीत सिंह बरनाला : तो इस में हम ने कोशिश कर के बहुत थोड़े दिनों में एक्सरसाइज कर के यह नतीजा निकाला है। डा० साहब ने यह ठीक कहा है कि कुछ ही दिनों में इस का फैसला कर देना चाहिए। इस के लिए हम ने तीस नवम्बर को और दो दिसम्बर को चीफ मिनिस्टर्स की मीटिंग बुलायी है ताकि उन के ख्यालात का भी जायजा लिया जा सके। जब यह उनकी मीटिंग हो जाएगी तो उस के बाद अगली मीटिंग में केबिनेट का यह फैसला कर दिया जाएगा।

यहां यह भी कहा गया कि इस रिपोर्ट में मेम्बर्स के डाइवर्जेंट व्यूज हैं—एक मेम्बर ने 120 रुपये प्राइस रखने की बात कही है, एक ने 112-1/2 रुपये रखने की बात कही है और दो मेम्बरर्स में जिनमें चेयरमैन भी शामिल हैं, 115 रुपये रखने की बात कही है। उन्होंने चने के दाम 125 रुपये के बजाय 140 रुपये रखने की रिकमण्डेशन की है। इन सब बातों पर सारे चीफ मिनस्टर्स के व्यूज लिये जायेंगे। उस के बाद फैसला किया जाएगा।

मैं अपने ब्यान में भी यह कहा था कि इनपुट्स की प्राइसिज कुछ बढ़ी हैं, कुछ को मेन्टेन किया गया है और कुछ की प्राइसिज को कम करने की कोशिश की गयी है। जैसे कि फर्टिलाइजर की प्राइस को कम किया गया हैं। (**व्यवधान**) चूंकि सवाल किया गया था कि मेन्युफेक्चर्ड प्रोडक्टस के मुकाबले में एग्रीकल्चरल कमोडिटीज की प्राइसिज कम्पेयर करने पर नीचे आ रही हैं और मेन्युफेक्चर्ड प्रोडक्ट्स की प्राइसिज ऊंचे जा रही हैं। इस के बारे में मैंने अलग अलग जिक्र कर दिया है। ट्रेक्टर वगैरह की प्राइसिस बहुत ऊंची चली गयी हैं। कुछ

[श्री सुरजीत सिंह बरनाला]

ऐसी चीजें हैं जिनकी प्राइसिज ठीक रही हैं। फर्टिलाइजर की प्राइस कुछ कम की गयी हैं। जहां पहले इस की प्राइस 1650 रुपये थी वहां उस को कम करके 1550 रुपये किया गया है। 1975-76 में मेन्युफक्चर्ड प्रॉडक्ट्स का इन्डेक्स 171.2 था और एग्रीकल्चरल कमोडिटीज का इन्डेक्स 157.3 था। 1976-77 में, एमरजेंसी के दिनों में मेन्युफक्चर्ड प्रोडक्ट्स का इन्डक्स 175 हो गया और एग्रीकल्चरल कमोडिटीज का इन्डकस 157 के बजाय 158 हुआ। जब कि 1977-78 में मेन्युफेक्चड प्रोडक्ट्स का इन्डेक्स 179 रहा

whereas agricultural commodities went up from Rs. 158 to Rs. 174.

जनता गवर्नमेंट के आने के बाद प्राइसिज के इन्डक्स में यह इजाफा हुआ। जहां मेन्युफेक्चर्ड प्रोडक्ट्स का इन्डेक्स 175 से 179 हुआ वहां एग्रीकल्चरल कमोडिटीज का इन्डेक्स 158.5 बढ़ कर 174.5 हुआ। अब इस वक्त जो इन्डेक्स है, चार नवम्बर, 1978 तक के मेरे पास फिगर्स हैं--

For the manufactured goods, as on 4th November 1978, the figure was 131.7, and for agricultural commodities, 173.1.

कुछ चीजों के दाम बहुत बढ़े हैं, कुछ चीजों के दाम बहुत कम हुए हैं। जैसे कि पल्सिज के दाम बढ़ गये हैं। उनका पिछले साल इन्डक्स था 215 जो कि इस साल 271 हो गया हैं। पिछले साल राइस का इन्डेक्स 162 था वह इस साल चार नवम्बर तक 162.4 था। राइस की प्राइस वही रही है। स्टेबिल प्राइस रही है। पिछले साल ओपन मार्केट में व्हीट का जो इन्डेक्स प्रिवेल कर रहा था वह 56.5 था जो कि आज 152 प्वाइंट है। मेज का इंडेक्स 1976-77 में 145.4 था। लेकिन 1977-78 में बढ़ कर 177.9 हो गया क्योंकि प्रोडक्शन कम था। इस साल मेज का इंडक्स कम हो गया है और 165 पर आ गया यह कम हो गया हैं लेकिन 1976-77 से अभी भी बहुत ज्यादा है। एमरजेंसी के दिनों में अभी भी ज्यादा हैं। बाजरा एमरजेंसी के दिनों में 1976-77 में 146 पर चल रहा था, पिछले साल 169 हो गया और इस साल 135 पर आ गया है जैसा मैंने अर्ज किया है बाजरे में बहुत कमी हुई हैं यानी 17.5 की कमी हुई है। दूसरे जो इंडिसिस हैं व तकरीबन बराबर रहे हैं, टोटल सीरियल्ज के इंडेक्स आप जोड़ें तो तकरीबन बराबर रहेंगे।

जहां तक कोर्स ग्रेंज का सम्बन्ध है पिछले साल इनकी प्राइसिस ज्यादा थीं लेकिन इस साल कम हुई हैं। यह मैंने अपने ब्यान में भी माना है। इस साल हमने जो मिनिमम प्राइसिस फिक्स की हैं उनको भी आप देखें चने को आप लें। 1976-77 में जहां 90 कीमत थी, पिछले साल उसको 125 किया, इस साल जो प्रोपोजल ए पी सी का है लेकिन जिस को माना अभी तक नहीं गया है वह 140 का है। अरहर की दाल 155 है। इसी तरह से मूंग है। पहली बार दालों के दाम फिक्स किए गए हैं। ग्राउंड नट जो 141 पर चल रहा था उसको बढ़ा कर 175 रुपये किया गया मस्टर्ड सीड के 225 रुपये तय किए गए हैं सन फ्लावर सीड के दाम 150 से बढ़ा कर 175 किए गए हैं सोयाबीन 150 के करीब चल रहा है। उसके दाम को बढ़ा कर 175 कर दिया गया हैं।

श्री चन्द्र शेखर सिंह : मंत्री महोदय ने और माननीय डा० रामजी सिंह ने आंकड़ों के जाल और भूलभुलैया से कहीं सत्य को और कहीं असत्य को साबित करने की कोशिश की है। आंकड़ों पर नहीं मैं आंख पर जाना चाहता हूं क्योंकि आंकड़े प्रमाणित

नहीं होते हैं ग्राम प्रामाणिक होनी है । मंत्री महोदय के वक्तव्य को ग्राप देखें। पहली ही लाइन में वह कहते हैं कि कृषि जिन्सों के मूल्यों में ग्राम तौर से स्थिरता ग्राई है, इन मूल्यों में ऐसी कोई गिरावट नहीं है लेकिन दूसरी तरफ जरा घुमा फिरा कर शब्दाडम्बर के जरिये कहते हैं कि थोड़ी गिरावट ग्राई है, गेहूं चावल के मूल्य में तो स्थिरता की घोषणा करते हैं ग्रौर बाजरे के मूल्य में गिरावट की घोषणा करते हैं। मंत्री महोदय ग्रच्छी तरह जानते हैं कि बाजरा मुख्य रूप से जाड़े का भोजन है, जाड़े में यह गर्मी लेने का साधन है । टैम्परेचर गिरने के साथ साथ बाजरे का मूल्य गिर रहा है, इसका क्या कारण है यह मैं मंत्री महोदय से जानना चाहता हूं ।

यों तो दुनिया भर में कच्चे माल की कीमत कम होती है पक्के माल की अपेक्षा । लेकिन भारत में एक बड़ा ही भयंकर ग्रौर भयानक रिश्ता है ग्रौर ग्रगर यही रिश्ता चलता गया तो जो कृषि उत्पाद में लोग लगे हुए हैं वे कृषि के काम को छोड़ देंगे ग्रौर इस देश में जो भूख ग्रौर ग्रकाल की स्थिति पहले थी उसी की तरफ लोग चले जाएंगे ।

ग्राप गेहूं ग्रौर चावल के 1971 ग्रौर 1977 के दामों को देखें । 1971 की ग्रपेक्षा 1977 में चावल के दाम माइनस तीन प्रतिशत हैं ग्रौर ट्रैक्टरों के दाम जो 29 हजार ग्रौर कुछ हुग्रा करते थे 1971 में वे बढ़ कर 56 हजार ग्रौर कुछ हो गए हैं। कृषि पैदा करने वाला जो कृषि का सामान पैदा करता हैं, उसके दाम स्थूल ग्रौर स्थिर हैं, लेकिन कृषि की पैदावार करने के लिये जो सामग्री होती है उसके दाम 200 परसेंट ग्रौर कहीं कहीं पर 250 परसेंट से ज्यादा बढ़े हैं केवल उर्वरक को छोड़कर ।

श्री मनी राम बागड़ी : डाका है यह तो ।

श्री चन्द्र शेखर सिंह : मैं मंत्री महोदय को धन्यवाद दूंगा कि उनके जरिये उर्वरक के दामों में गिरावट ग्राई है । वह इसके लिये बधाई के पात्र हैं। लेकिन इसके साथ ही साथ मैं उनसे जानना चाहूंगा कि जिस रफ्तार से कृषि को पैदा करने वाली चीजों के दाम बढ़ रहे हैं क्या उसी रफ्तार से जो कृषि-जन्य चीजें हैं उनके दाम वहां तक पहुंचाने के लिये वह सदन को ग्राश्वासन देंगे ? क्या वह दोनों का लिंक करने के लिए रिश्ता जोड़ने के लिये कुछ करेंगे क्योंकि ऐसा नहीं हो कि कृषि से उत्पन्न होने वाली चीजों का भाव गधे की चाल से चले ग्रौर कृषि में लगने वाली चीजों के भाव घोड़े की रफ्तार से बढ़ें । क्या वह इन दोनों का लिंक करने की कोशिश करेंगे ?

क्या वह बिजली ग्रौर ट्रेक्टर की एक्साइज ड्यूटी खत्म करने की कृपा करेंगे क्योंकि इन पर एक्साइज ड्यूटी लगे, यह बात ग्रच्छी नहीं है ?

तीसरी बात मंत्री जी से मैं यह जानना चाहता हूं कि यहां पर पानी के 3, 4 भाव हैं। ट्यूबवैल से, नहरों से,, बांधों से ग्रौर सरकारी नलकूपों के जरिये जो पानी मिलता है, सब के भाव ग्रलग ग्रलग हैं। तो 4 भावों पर जब किसान को पानी दिया जाता है तो क्या गेहूं का मूल्य भी 4 भावों के ग्राधार पर रखा जायगा ? ग्रगर ऐसा नहीं है तो जो 4 भाव पर पानी मिल रहा है, उसे एक भाव पर करने की कृपा करेंगे ?

इसके ग्रलावा कृषि से ग्रामदनी जहां 1975–76 में 199 रुपये थी, वह ग्राज घट कर 197 रुपये रह गई है ग्रौर गैर-कृषि की ग्रामदनी जहां 1975–76 में 400 थी वह ग्राज बढ़ कर 800 हो गई है । क्या इन फर्कों को दूर करने लिये मंत्री जी कोई उपाय करेंगे ?

मैं मंत्री जी से यह भी जानना चाहूंगा कि चण्डीगढ़ विश्वविद्यालय, जवाहरलाल नेहरू विश्वविद्यालय ग्रौर पन्तनगर विश्वविद्यालय, इन तीनों का गेहूं का कास्ट ग्राफ प्रोडक्शन क्या हैं, लागत मूल्य क्या है ?

[श्री चन्द्र शेखर सिंह]

क्या इन लागत मूल्यों को नजर में रखते हुए किसानों को लाभप्रद मूल्य दिलाने के लिए सरकार कुछ कर रही है ? जैसे कि 10 हजार से कम ग्रामदनी वाले पर इनकम टैक्स नहीं लगेगा यानी 10 हजार रुपये से कम ग्रामदनी होने पर ग्रायकर लेंगे तो सरकार उसका खून टैक्स में लेगी । क्या इस दृष्टि से विचार करते हुए किसानों को लाभप्रद मूल्य दिलाने की कृपा मंत्री महोदय करेंगे ?

श्री मनीराम बागड़ी : नहीं करेंगे तो 23 दिसम्बर ग्रा रहा है, किसान सम्मेलन का जलूस देख लेना, याद रखो ।

श्री सुरजीत सिंह बरनाला : श्री चन्द्र शेखर सिंह ने कई सवाल उठाय हैं । पहला सवाल यह था कि बाजरा ऐसी क्राप है जो सर्दी में होती है ग्रौर इससे सर्दी में गर्मी ग्राती है ग्रौर इसका दाम गिरा है । मैंने माना कि इसका दाम गिर गया है, बाजरा बहुत से गरीब लोग खाते हैं ग्रौर ग्रगर सर्दी में गरीब लोगों को यह सस्ता मिलेगा तो उन्हें गर्मी ग्रायेगी ग्रौर इसका फायदा ही होगा ।

जैसा मैंने ग्रर्ज किया था कि ग्रभी भी जो 2,3 साल पहले दाम थे, उससे ज्यादा गिरे नहीं हैं । बाजरे की प्रोक्योरमैंट प्राइस बहुत देर से बढ़ाई नहीं गई थी । पिछले 4 साल से बाजरे की प्राइस 74 रुपए चल रही थी, उससे पहले 72 थी । इस साल इसमें 11 रुपए की बढ़ोतरी की है ग्रौर इसकी प्राइस 85 रुपए की है । जो प्राइस 4 साल से एक सार चल रही थी, उसमें एक साल में ही 11 रुपए की बढ़ोतरी की है । इस प्राइस पर जो भी बाजरा मार्केट में ग्रायगा, वह हम खरीदेंगे । ग्रगर किसान को इससे ज्यादा मिल जाये, तो ठीक है । लेकिन ग्रगर इससे नीचे जाने लगेगा तो हमें खरीदना होगा स्टेट गवर्नमेंट्स खरीदेंगी । हमें सपोर्ट प्राइस पर खरीदना पड़ेगा ।

माननीय सदस्य ने पूछा है कि बिजली ग्रौर ट्रैक्टरों पर जो एक्साइज ड्यूटी है क्या उसको खत्म किया जायेगा या नहीं । हम इस मामले को फिनांस मिनिस्ट्री से ले रहे हैं कि इसको कम किया जाये, या खत्म किया जाये । हमने स्टेट् गवर्नमेंट्स को भी लिखा है, क्योंकि स्टेट्स गवर्नमेंट्स भी सेल्ज टैक्स ग्रौर परचेज टैक्स वगैरह लगाते हैं । हमने कहा है कि बिजली, ट्रैक्टर्स ग्रौर एग्रीकल्चरल मशीनरी वगैरह पर स्टेट के टैक्सिज खत्म करने होंगे ।

माननीय सदस्य ने यह भी कहा है कि पानी के दाम ग्रलग ग्रलग हैं । न सिर्फ ग्रलग ग्रलग किस्म के पानी के दाम ग्रलग ग्रलग हैं, बल्कि ग्रलग ग्रलग स्टेट्स में भी दामों में फ़र्क है । ट्यूबवैल का पानी महंगा पड़ता है । फ्लो इरिगेशन उससे ज़रा सस्ता होता है । ग्रगर लिफ्ट इरिगेशन ग्रासानी से मिल जाये, तो वह भी सस्ता होता है । ग्रलग ग्रलग किस्म के पानी क ग्रलग ग्रलग भाव हैं । उनको एक करना मुमकिन नहीं है । ग्रलग-2 स्टेट्स में ग्रलग ग्रलग इलैक्ट्रिसिटी बोर्ड हैं, जो इन भावों को फिक्स करते हैं । किसी जगह पर उन्होंने मुकर्रर कर दिया है कि टोटल इतना लेंगे, ग्रौर किसी जगह उन्होंने मीटर रीडिंग के बेसिस पर लेना तय किया हुग्रा है । हमने स्टेट्स गवर्नमेंट्स को भी लिखा है कि ये टैक्सिज़ कम होने चाहिएं या ख़त्म होने चाहिएं ।

यह कहा गया है कि दाम भी पानी के भाव के मुताबिक तय करने चाहिएं, यानी ग्रगर कोई कुएं से पानी लेकर गेहूं पैदा करता है तो उसके दाम एक होने चाहिएं, ग्रौर ग्रगर कोई नहर के पानी से गेहूं पैदा करता है, तो उसके दाम दूसरे होने चाहिए । यह मुमकिन नहीं है । ग्रलग ग्रलग इरिगेशन से जो फ़सल पैदा हो, उसके ग्रलग ग्रलग दाम मुकर्रर किये जाये, यह हम नहीं कर सकते हैं ।

माननीय सदस्य ने कहा है कि यूनिवर्सिटी से कास्ट ग्राफ प्रोडक्शन मंगाया जाये । उन्होंने चंडीगढ़ यूनिवर्सिटी का जिक्र किया है ।

चंडीगढ़ में तो यूनिवर्सिटी नहीं है । हमने लुधियाना यूनिवर्सिटी और हिसार यूनिवर्सिटी से फेक्ट्स मगवाये हैं । लुधियाना यूनिवर्सिटी ने गहूं का कास्ट आफ प्रोडक्शन 108 रुपए और कुछ पैसे बताया है और हिसार यूनिवर्सिटी ने 114 रुपए बताया है । दूसरी, यूनिवर्सिटीज से भी हमने फक्ट्स मंगवाते हैं और उसके बाद सारी प्राइसिज फिक्स की जाती हैं ।

SHRI DAJIBA DESAI (Kolhapur): As the Minister will agree, there is a fall in agricultural prices and increase in industrial prices. There is an increasing disparity in the prices of agricultural goods and industrial goods. This involves (1) a policy question, (2) the administration and (3) co-ordination. Last year the Janata Government declared free trade, where the prices of agricultural goods trend to come down. Because, especially in India, in the last thirty years, whenever there was free trade, the agriculturists or the cultivators had to sell their produce in the buyers' market, because there is distress sale. They are distress sales, but the industrialists sell their goods in a seller's market. So, the first question is whether the Government of India is going to correct this policy so as to give protection to the agriculturists. Therefore, may I ask whether they are prepared to overhaul the entire Agricultural Prices Commission and its terms of reference, because the terms of reference include:

> "Likely effect of prices also on the rest of the economy, particularly on the cost of living level, level of wages and the industrial cost structure."

That means, the Agricultural Prices Commission is directed to keep the cost of living below a certain level, and the industrial cost structure at a particular level. That means they have to continue to reduce the prices of agricultural products. Therefore, it is a pertinent question whether Government is prepared to overhaul the terms of reference of the Agricultural Prices Commission because it is on this basis that the Commission is fixing the prices. There are complaints that the price of cultivation is not correctly taken into consideration. The hon. Minister stated that he has got the cost of production figures from various universities and other authorities, but they take into account only the cash expenditure on cultivation, land rent, interest on cash expenditure etc., but not the cost of living of the cultivator. The problem of the cultivator is that he has to spend whatever he gets from the produce on his entire family. That means, the agriculturist has to look to the cost of production as well as to his cost of living, but the Agricultural Prices Commission is not directed to look to these two things. So, that is a major issue.

Secondly, there is the question of administration. The Minister agrees that this is the first time that they have announced the support price for wheat before the sowing season, but may I ask the Government what happened in the case of rice, maize, bajra and jower? They have declared the price only after the harvest. That means there was no control on the cost of cultivation as well as production.

The third question I want to raise is this. They have declared the price but who is to purchase? The State Governments have to purchase. Can the Minister tell us that the entire purchasing machinery in the country is working? No. There are very few centres. In the case of Maharashtra I may tell the House that unless there is a godown, they cannot open a centre. In other States also, the position is the same. That means they declare a price, but there is no agency to purchase even at the support price, which is the lowest, and there is no money also. So, may I ask the Government whether they can direct the State Governments to increase the number of centres, allocate whatever money they require so that they can open centres at every mandi, every village bazaar, so that they can purchase.

The Minister might have heard or read that in Kolhapur, nearly 50 lakh maunds of gur come into the market. But the prices are going down. They have offered a *satyagraha* on the National Highway *Bundh*. They are de-

manding that the price of gur should be fixed. May I ask the hon. Minister whether the Government will fix the price of gur in this season?

SHRI SURJIT SINGH BARNALA: The hon. Member has questioned the removal of restrictions on the movement of foodgrains. In the first instance, I would say, I think, this was a very good policy that was followed. It is a very successful policy. It has shown results. Earlier, for some years, the country was divided into different zones and sub-zones. Even a district was sometimes made a zone. An agricultural produce could not come from one district to another district within the State. The restriction was quite tight. In some States, when the people tried to cross the border, they were arrested. The people were very much agitated against it as to why there should be so much restriction.

What happened in those days was that, for example, the price of wheat was Rs. 105 per quintal, the farmer got only Rs. 105 but, ultimately, in Bombay market, the wheat was selling at Rs. 4.50 per kg. or Rs 5 per kg, and in some distant markets, the price was still higher and it was not available in full quantity. Only the trader got the benefit. All the benefit went to the trader, nothing to the State Government or the FCI. Now, by the removal of the zones, there is a free movement of foodgrains throughout the country and the prices are prevailing at a normal rate throughout the country.

I have been to distant places in the country I have been to the eastern areas, far-flung areas, in Nagaland, Meghalaya and Manipur and I have abruptly gone to small shops on the roadside and enquired about the prices and the availability of foodgrains. They are getting almost at the same price, just 20 paise or maximum 30 paise more than the price prevailing at Delhi So, the prices in the whole country have stabilised and the availability of foodgrains is good. This has been the result of the removal of restrictions.

He mentioned that in the fixation of price like this, the consumers is also taken into consideration and asked what will be the effect on the entire population. This has to be so. This is very necessary because the foodgrains are consumed by the entire population. It is a commodity which goes for the consumption of the entire population. So, we have taken into consideration all the factors, the interest of the producer and the consumer also. The interest of consumer also is to be taken into consideration. Some of the consumers are very poor and their interest also has to be taken into consideration.

Then, he said that the prices of some commodities were fixed only after the harvest. That is correct. I have admitted that. It is for the first time that we are experimenting it and we have, for he first time, fixed the price of wheat and gram only and not of other commodities. We have not been able to do that. But from now on, regarding other commodities also, we will be fixing the prices before the crops are sown.

Further, he mentioned that in Maharashtra, there are no purchase centres and that the Maharashtra Government is not purchasing. Of course, I will go into this matter as to why they are not purchasing at a particular centre at Kolhapur or at some other place. Regarding the purchase centres, we have made efforts that there should be FCI purchase centres or the State Government purchase centres. The FCI is also setting up purchase centres in the States where they are allowed to do so because it depends on the State Governmnt. If they want the FCI to come and undertake the work, they will so, as they are doing in Punjab, Haryana and other States. But if the States want to do it themselves, it is upto them to do it. So, my effort is that purchase centres should be provided in all areas so that proper purchase from the farmer can be made and the farmer is not made to travel long distances.

MR. SPEAKER: You have not answered one of his questions. What he has asked was that the terms of reference are loaded against the cultivator. He said that you are only looking into what the consumers want and not the cultivators' interests.

SHRI SURJIT SINGH BARNALA: We are having a fresh look into the terms or reference.

PROF. P. G. MAVALANKAR (Gandhinagar): I am very happy that you, Mr Speaker, selected this subject for call attention, perhaps because nothing very dramatic has happened and, therefore, this subject came up for discussion and I am grateful to you for that. I was also glad, as I just now learnt, that you are also a Kisan! I am also gratified that the ballot has favoured me.

I came across this problem of agricultural people, and the farmers in particular, more acutely—I am frank with this House—only in the last election when I got my constituency changed from Ahmedabad to Ahmedabad and Gandhinagar when more than 100 villages came into my constituency. Naturally, I went into all those villages and looked into their problems at depth and then discovered at first hand and afresh, because uptill then what I learnt was copy-book understanding of farmers' problems. Now what I understood was in a pragmatic way and through a direct approach. Therefore, I am grateful that I got this chance.

My first point is—I am glad that the Minister himself is a farmer and, therefore, he has a special understanding of the problem. It does not happen that in a parliamentary democracy all Ministers are necessarily experts of their departments. But thank God, at least Mr. Barnala is an expert in what he is saying and doing. But what I want to suggest is, and my first point is, before I come to the question Sir, I will be brief in my questions—that for the last 30 years and more a general climate has been so created that the farmer is not only neglected but is almost continuously insulted....

SOME HON. MEMBERS: Yes.

PROF. P. G MAVALANKAR: That means that this government will have to do a lot in terms of changing the face as also the emphasis because a person who is at the very centre of the economic activity and a person who stabilises the entire nation is not only neglected, but on his face a number of insults are thrown. That position and that aspect must go....(*Interruptions*) My friend, Mr. Kamath says that it was due to the Congress government. I am not interested in this government or that government, but I am talking in general.

Let us go into the facts. What happens in urban areas? I come from Ahmedabad, one of the major cities. In the urban sector the people are more vocal, there are more trade unions and more strikes. Imagine, if the entire farmers' world goes on strike, what will happen?....(*Interruptions*) People will have just to give a thought to this problem. Thank God, our farmers never think in terms of going on a strike, although they have got a number of reasons to find out why they are not getting justice, why they ought to be more revolting and more agitaing for their rights and demands. Therefore, my first submission is: let the Minister know, let the House know —not that the Minister does not know or the House does not know, but it is worth repeating, that the rural people particularly after the advent of the Janata government and I am glad about it, have now become conscious, awakened and alert and if, in this background, the new Janata Government is not sufficiently attentive and is going on with the same old governmental policy of complacency and carelessness, then you are heading for danger. From that point of view, I am now asking him one or two very precise questions.

[Prof. P G. Mavalankar—*contd.*]

First is about the Agricultural Prices Commission. I want to ask Barnalaji. First of all, we the Members of Parliament from both sides of the House and in fact from all sides of the House, have been demanding again and again for adequate and, if possible, more representation for farmers and farmers' interests at all levels in the Commission. Why is the government not doing anything regarding that?

My second point is—my friend, Mr. Dajiba Desai also raised it and I am sure the Minister knows—that the terms of reference were laid down as back as 1965 and 13 years have gone by. Why has not the government taken active steps to revise these terms? He is saying that he is doing it, but I want an assurance on the floor of the House that he will do it before the end of the year, and that the terms of referrence will be radically altered to suit the interests, the conveniences and advantages of the farmers and not merely the industrial sectors and the urban people. If that is done, then I am quite sure that will be a good thing. Sir, I want to say the last point about composition of members of APC. The new Chairman of APC is Dr. Kahlon. He is a Dean from Punjab Agricultural University. He is an expert on the subject. He has also said that mere appointment of commissions will not do. The terms of reference to the Commission should be re-constituted and the whole thing will have to be looked at from integrated price structure. I want an assurance from the Minister that all these things will be looked into.

13 hrs.

Finally, Sir, the Minister has talked about discussion with the Chief Ministers. I want to ask him will he impress upon the Chief Ministers—some of them are Finance Ministers as well—that when they go in for taxation proposals—because those proposals are now coming soon—let them not tax the agricultural inputs in such a way that the price automatically goes up 200 times or 300 times and the farmers in spite of the good intentions and investments do not get the returns. The gap remains and sometimes the gap increases. What is he going to do to see that the gap not only does not increase but also decreases by a rational, just and sane policy. He should impress this fact on his colleague, the Finance Minister at the Centre. If this does not happen then I am quite sure the farmers will be legitimately angered and will be right in revolting, and once the revolt takes place then only God knows what will happen to our country.

SHRI SURJIT SINGH BARNALA: I have already replied earlier that I have looked into this matter of taxation. I have written letters to the State governments not to levy further taxes and also to decrease the taxes that are already there. The other point was regarding APC. I have already mentioned that the terms of reference of APC are under consideration. We are looking into this matter.

Then he has mentioned about farmers' interests on the APC. Sir, the farmers' interests on the APC are protected. We have an advisory committee also. That is constituted by only farmers. They were mentioning about one member earlier that he is not a small farmer and small farmers representation should be there. I have enquired from the member of the APC, farmers' representative and he has told me that he has only six acres of land. Six acres of land is not much for a farmer. This is the information I have received and I am sharing this information with the House.

Then, Sir, he has mentioned that the farmer has been insulted earlier and he should not be insulted now. We are making an all out effort to see that farmer should be given proper place in the society that he deserves.

MR. SPEAKER: The very fact that a farmer has been appointed the Agriculture Minister shows that due importance is attached to the farmer.

PROF. P. G. MAVALANKAR: The terms of reference of APC should be finalised by end of the year.

13.03 hrs.

ANNOUNCEMENT RE: APPOINTMENT OF COMMITTEE ON THE USE OF LANGUAGE

MR. SPEAKER: Members are aware that the question of language has been raised on the floor of the House from time to time. At the meeting held by me with Leaders of Parties/Groups on 24 August, 1978 it was felt that such matters might not be raised in the House from day to day and it would be more appropriate if controversies relating to language which are brought to notice by Members, are placed for consideration before a Committee to be appointed by the Speaker.

The Committee shall perform such other functions as may be assigned to it by the Speaker from time to time.

The Committee shall give its recommendations and views to the Speaker on matters referred to it with due expedition.

The term of office of the Committee shall not exceed one year.

I have accordingly constituted the Committee consisting of the following:

1. Shri Jagjivan Ram—Chairman
2. Shri Dhanik Lal Mandal
3. Shrimati Parvathi Krishnan
4. Prof. P. G. Mavalankar
5. Shri Samar Mukherjee
6. Shri A. Bala Pajanor
7. Shri Ratansinh Rajda
8. Shri Rasheed Masood
9. Shri N. K. Shejwalker
10. Shri C. Subramaniam
11. Shri P. Venkatasubbaiah

13.05 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at 11 minutes passed Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the chair*]

MENTAL HEALTH BILL

(i) REPORT OF JOINT COMMITTEE

DR. SUSHILA NAYAR (Jhansi): I beg to present the Report of the Joint Committee on the Bill to consolidate and amend the law relating to the treatment and care of mentally ill persons, to make better provision with respect to their property and affairs and for matters connected therewith or incidental thereto.

(ii) EVIDENCE BEFORE JOINT COMMITTEE

DR. SUSHILA NAYAR: I beg to lay on the Table the record of evidence given before the Joint Committee on the Bill to consolidate and amend the law relating to the treatment and care of mentally ill persons, to make better provision with respect to their property and affairs and for matters connected therewith or incidental thereto.